

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1403
ANSWERED ON:03.08.2010
MEETING WITH INTERNATIONAL OLYMPIC COMMITTEE
Reddy Shri Magunta Srinivasulu

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the International Olympic Committee (IOC) hold frequent consultations with the Government to discuss various issues related to sports;
- (b) if so, the details of issues discussed therein; and
- (c) the outcome of such meetings?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): There is no system of IOC holding frequent consultations with the Government on various sports related matters. However, on a complaint of Indian Olympic Association (IOA) against Government's order dated 01.05.2010 regarding age and tenure limits on office bearers of IOA and National Sports Federations (NSFs), a meeting was held with IOC on 18.6.2010. During the meeting Government submitted a detailed dossier on overall sports governance in the country, including issues relating to age and tenure limits.

IOC was informed that the above mentioned order was issued after taking into account the entire facts and circumstances of the case, views expressed by the Hon'ble Courts and Parliament, prevailing public opinion on the matter, and with a view to encouraging professional management, and good governance in NSFs, including IOA. IOC was also informed that at present the entire matter was before the Hon'ble Delhi High Court in a Public Interest Litigation filed before it.